

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 797 OF 2017 IN
DFR NO. 2985 OF 2017**

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NTPC Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : --

ORDER

**IA NO. 797 OF 2017
(Appl. for Condonation of delay in filing)**

Issue notice to the Respondents returnable on 14.12.2017. Dasti, in addition, is permitted.

List the matter on **14.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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